आरक्षित वस्तुओं का उत्पादन करने में लगे हुये हैं, उनकी क्षमता मे कोई विस्तार नही किया जाएगा । दूसरी तरफ इन वस्तुओ के उत्पादन की कुल क्षमता मे इन एककों की सहभागिता को धीरे-धीरे कम कर दिया जाएगा । तथा उन वस्तुओ के उत्पादन के लिए लघु तथा कुटीर क्षेत्र की क्षमता मे वृद्धि की जाएगी । लघु क्षेत्र के लिए आरक्षित वस्तुओं का उत्पादन करने की क्षमता स्थापित करने हेतु बड़े औदयोगिक उपक्रमों को औद्योगिक लाइसेंसिग से छूट नही दी जाती है ।

संघ लोक सेवा आयोग द्वारा ली जाने वाली हिन्दी स्टैनोग्राफर परीक्षा में सामान्य अंग्रेजी का पर्चा पास किया जाना

9379. डा० राम जी सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या संघ लोक सेवा आयोग द्वारा प्रति वर्ष ली जाने वाली हिन्दी स्टेनोग्राफर परीक्षा मे बैठने वाले उम्मीदवारो के लिए सामान्य अंग्रेजी के पर्चे से पास होना अनिवार्य है ;

(ख) यदि हा, तो क्या इस परीक्षा में बैठने वाले उम्मीदवार इसके परिणामस्वरूप पास नही होते ,

(ग) क्या सामान्य अंग्रेजी के पर्चे मे कोई विशेष रियायत का उपबन्ध किया जायेगा जिससे कि अधिक संख्या मे उम्मीदवार हिन्दी स्टेनोग्राफर परीक्षा पास कर सकें तथा उन्हे रोजगार प्राप्त करने मे आसानी हो तथा सरकार को भी हिन्दी स्टेनोग्राफर मिल सकें ; और

(घ) सरकार का इस बारे में क्या कार्यवाही करने का विचार है ?

गृह मंत्रालय तथा विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री एस॰ डी॰ पाटिल) (क) संघ लोक सेवा आयोग द्वारा हिन्दी स्टेनोग्राफरों के लिए कोई परीक्षा नही ली जाती है । संघ लोक सेवा आयोग द्वारा ली जाने वाली स्टेनोग्राफर परीक्षा से तीन पर्चे होते है जिनमे से एक अनिवार्य पर्चा सामान्य अंग्रेजी का होता है । उम्मीदवारो को अन्य दो पर्चों अर्थात् निबन्ध तथा सामान्य ज्ञान और आशुलिपि की परीक्षाएं हिन्दी अथवा अंग्रेजी मे देने का विकल्प होता है ।

(ख) यह कहना सही नही होगा कि उम्मीदवार इस परीक्षा मे केवल इस कारण से सफल नही होते कि उन्हे सामान्य अंग्रेजी के अनिवार्य पर्चे का उत्तर देना आवश्यक होता है ।

इस पर्चे के अधिकतम अंक उक्त परीक्षा के लिए कुल अधिकतम अंकों के केवल 1/6 ही होते हैं ।

(ग) और (घ) विद्यमान योजना में ढील दिया जाना आवश्यक नही समझा गया है ।

Funds for scientific research projects

9380. PROF. P. G. MAVALANKAR: Will the Minister of PLANNING be pleased to state.

(a) whether Government augmented or increase the various Scientific Research Projects and programmes by alloting more funds in the years 1977-78 and 1978-79;

(b) if so, broad details thereto;

(c) reasons and guidelines kept in view for such action ; and

(d) main indication of the results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR REHMAN) (a) Yes, Sir

(b) Details are shown in statement enclosed.

(c) The outlay has been stepped up in order to strengthen the country's capability in science and technology for enhancing self-reliance and to secure for the people of the country an increasing contribution of science & technology to social and ecnomic development.

(d) The science & technology base enabled India to develop substantial technological competance and the capability to manufacture a wide range of industrial products, and increasing self reliance in the peaceful application of nuclear energy and space research. The contribution of science and technology in the other sectors such as agriculture, has also been significant

Statement

Science & Technology--Plan Outlay

(Rs crores)

Sl No.	Ministry/Deptt Agency	1976-77	1977-78 (AE)	1978-79 (BE)
A. S&T AGENCIES :				
1	Atomic Energy	31·02	30 24	35 26
2	Space	23 80	28 64	32 08
3	DST***	13·25	16 02	27 87
4	CSIR	14·02	18·49	22 73+
5	Supply (NTH)	·14	0·44	0·70
	TOTAL A	82·23	93 83	118 64
B. S&T COMPONENT UNDER MINISTRIES/DEPTTS.				
6	Heavy Industry	2·95	7·60	9·4 4
7	Industrial Dev. **	1·72	2 83	3 27
8	Steel	0·71	1 97	3·30
9	Mines	0·55	1·61	1 96
10	Power	0·84	1·17	1 83
11	Coal.	1·25	1 25	2·23
12	Petroleum	2·85	6·23	3·24

Sl.	Ministry/Dep't. Agency	1976-77	1977-78 (AE)	1978-79 (BE)
13	Chemicals	0·19	1·11	1·07
14	Electronics	3·26	6·00	6 56
15	Communications	4·28	6·43	7·74
16	I& B	0·06	0·09	0 41
17	Shipping	0·30	0·79	1·34
18	Works & Housing	..	0·37@	..
19	Labour	..	..	0·05
20	TCA-IMD & Instt.	2·24	6 45	15 97
21	Health-ICMR	4 23	4·85	5·36
22	Agriculture-ICAR@@	28·22	38·74	55 00
	FRI @@	0 45	1·16	2 00
23	Food	0 45	0 63	0 90
24	Irrigation	0 15	0·62	0 85
25	Education—Unvs.*	4 45	6 00	6 25
	TOTAL B.	59 45	95 90	128 77
	GRAND TOTAL	141 38	189 73	247·41

@Grants in aid to India Standards Institutions

@@Including Education and Training.

*Estimated grants from UGC for research and advanced study in science, research, fellowships, computer and regional instrument, facilities. Does not include RDD under IITS.

**Includes grants-in-aid schemes in jute and textiles funded by Ministry of Commerce upto 1977-78.

***Including expenditure on capitalworks under CPWD.

†Includes provision for National Laboratories transferred to other departments.

I.A.S. Officials Attached to Ministers

9381. PROF. P. G. MAVALANKAR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether one or more I.A.S. Officials are attached to one or more members of the council of Ministers since March, 1977;

(b) if so, facts thereof;

(c) whether such officials are on deputation from their respective States at the Centre; and

(d) reasons for roping in the I.A.S. officials for such private secretarial assistance to the Ministers concerned;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS) (SHRI S. D. PATIL):(a) Yes, Sir.